

**R.O.C.No.57412-A/2020-B2**



**SENIOR CIVIL JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 127 / 2020**

The Government in G.O.(Ms).No.569, Home (Cts-III) Department, dated 29.10.2019, r/w G.O.(Ms.) No.203, Home (Cts-III) Department, dated 19.05.2020 have issued orders, sanctioning the constitution of a Sub Court in the cadre of Senior Civil Judge at Nanguneri in Tirunelveli District :

**Tmt.Thirumagal**, Senior Civil Judge, functioning as Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tirunelveli, Tirunelveli, is transferred and posted as Sub Judge in the newly constituted **Sub Court, Nanguneri** in Tirunelveli District.

**HIGH COURT OF MADRAS,**  
**CHENNAI,**  
**DATED: 15.10.2020.**

**Sd/- C.Kumarappan,**  
**REGISTRAR GENERAL**